

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 502/252/HDB/2018
NAME OF THE COMPANY	Mayapuri Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Mayapuri Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
Case of RoC.			

**ORDER**

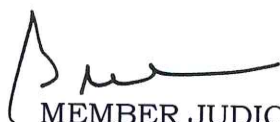
None present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

Applicant is directed to serve copy of application on RoC and file proof of service.

Applicant is directed to issue notice on RoC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

List the matter on 08.06.2018.

  
MEMBER JUDICIAL